

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1443
ANSWERED ON:30.11.2011
RESERVATION FOR HANDICAPS
Meghe Shri Datta Raghobaji

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the reservation in Government services is being provided to the handicapped people in proportion to their population;
- (b) if so, the details thereof; and
- (c) the number of backlog vacancies in respect of the handicapped people in the Government services, department-wise?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office .
(SHRI V. NARAYANASAMY)

(a) & (b) : No, Madam. As per Census 2001, persons with disabilities constitute 2.13% of the population of the country. Reservation in Government Establishment is provided to persons with disability as per the provisions of Section 33 of the Persons with Disability Act wherein not less than 3% of posts have to be filled by persons with specified disability against posts identified for such disabilities.

(c) A Special Recruitment Drive to fill up the backlog reserved vacancies of Persons with Disabilities was launched in November, 2009. A statement showing the number of backlog reserved vacancies for persons with disabilities as on 15.11.2009 as provided by various Ministries/Department of Central Government is annexed.